

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH 'C' : NEW DELHI)
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
and
SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

**ITA No.1078/Kol./2016
(ASSESSMENT YEAR : 2005-06)**

India Iron & Steel Co. Ltd., (since merged in Steel Authority of India Ltd.) 50, Chowrangee Road, Kolkata – 700 071. (PAN : AAACI7171D) (APPELLANT)	vs.	ACIT, Circle 3, Kolkata. (RESPONDENT)
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ASSESSEE BY : Shri M.P. Rastogi, Advocate
Shri P.N. Shastry, CA
REVENUE BY : Shri Anuj Garg, Sr. DR

Date of Hearing : 12.06.2023
Date of Order : 12.06.2023

ORDER

PER SHAMIM YAHYA, ACCOUNTANT MEMBER :

This appeal filed by the assessee is directed against the order of Id. CIT (A)-1, Kolkata dated 14.03.2016 for the assessment year 2005-06.

2. At the outset, Id. Counsel for the assessee submitted that he will not be pressing the grounds in this case and requested to withdraw the appeal. Hence, this appeal is dismissed as withdrawn.

Order pronounced in the open court on this 12th day of June, 2023 after the conclusion of the hearing.

**Sd/-
(YOGESH KUMAR US)
JUDICIAL MEMBER**

**sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

Dated the 12th day of June, 2023/TS

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT (A).
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.